

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4474**  
**TO BE ANSWERED ON 19 MARCH, 2026**

**Retail Prices of Petrol and Diesel**

4474. KM. SUDHA R:

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the break-up of production cost, taxes and cesses leading to the final fixation of retail prices of Petrol, Diesel and Aviation Fuel per litre in the country;
- (b) the percentage share of crude oil imported by India from different countries since the year 2020, year-wise and country-wise;
- (c) whether the Government proposes to reduce the retail prices of Petrol and Diesel in the country and if so, the details thereof;
- (d) the details of the number of Public Sector Oil Companies involved in the retail vending of Petrol and Diesel in the country; and
- (e) the details of the profits earned by each of the Public Sector Oil Companies involved in the retail vending of Petrol and Diesel since the year 2020, year-wise?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री**  
**(श्री सुरेश गोपी)**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS**  
**(SHRI SURESH GOPI)**

(a): Refining of crude oil is a process industry in which crude oil constitutes around 90% of the total cost. The crude is processed through several interconnected units that produce intermediate streams requiring further reprocessing and blending. Due to this integrated processing configuration, the overall production cost is shared and spread across multiple petroleum products, making product-wise cost allocation not feasible.

**Petrol and Diesel:** The details of price build-up of petrol and diesel in Delhi as on 12.03.2026 are given below:

(Rs./Litre)

Elements	Petrol	Diesel
Price charged to Dealers (excluding VAT)	74.97	71.81
Add: Dealer Commission (Average)	4.40	3.03
Add: VAT (including VAT on Dealer Commission)	15.40	12.83
Excise Duty	21.90	17.80
<b>RSP (Rounded)</b>	<b>94.77</b>	<b>87.67</b>

Source: IOCL

**Aviation Turbine Fuel (ATF):** Excise duty is levied at 11% on ATF. However, Excise Duty is 2% in place of 11%, for supply to Scheduled Commuter Airlines (SCA) from the regional connectivity scheme (RCS) airports.

The details of VAT/ Sales tax Rates on Aviation Turbine Fuel (ATF) as on 01.03.2026 are given at Annexure.

(b): The quantity of crude oil imported by India since 2020-21 is given below:

Year	Quantity (MMT)
2020-21	196.5
2021-22	212.4
2022-23	232.7
2023-24	234.3
2024-25	243.2
2025-26 (Apr-Jan)	206.3

Source: Petroleum Planning and Analysis Cell (PPAC)

(c): Prices of petrol, diesel and Aviation Turbine Fuel (ATF) in the country are market-determined and the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel.

Government makes fiscal interventions whenever necessary to calibrate the tax structure applicable for petroleum products. Excise duty cuts by the Central Government and VAT reductions by some States provided relief to consumers, while the excise duty increase in April 2025 was absorbed by PSU OMCs without being passed on to consumers.

(d) & (e): Following Public Sector enterprises are involved in the marketing of petrol and diesel in the country:

1. Indian Oil Corporation Limited (IOCL)
2. Bharat Petroleum Corporation Limited (BPCL)
3. Hindustan Petroleum Corporation Limited (HPCL)
4. Mangalore Refinery and Petrochemicals Limited (MRPL)
5. Assam Gas Company Limited (AGCL)

The details of Standalone Profit After Tax (PAT) / loss of the above mentioned companies, since 2020-21 are given below:

(Rs. in Crore)

Companies	IOCL	BPCL	HPCL	MRPL	AGCL
2020-21	21,836	19,042	10,664	(240)	64.68
2021-22	24,184	11,363	6,383	2,955	48.93
2022-23	8,242	1,870	(8,974)	2,638	2.75
2023-24	39,619	26,674	14,694	3,596	17.19
2024-25	12,962	13,275	7,365	51	22.26

Source: Petroleum Planning and Analysis Cell (PPAC)

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Annexure referred to in reply to Lok Sabha Unstarred Question No. 4474 asked by Km. Sudha R. to be answered on 19.03.2026 regarding “Retail Prices of Petrol and Diesel”.

**VAT/ Sales tax Rates on Aviation Turbine Fuel (ATF) as on 01.03.2026**

State	VAT / Sales Tax Rate
Bihar	4%
Jharkhand	12%
Delhi	25.00%
Haryana	20% + 5% surcharge on tax; {1% when ATF sold to the dealer engaged in MRO and air adventure activities. 1% when ATF is sold to All Passenger Flights at all airports.
Gujarat	5.00%
Dadra Nagar Haveli and Daman & Diu	3.00%
Arunachal Pradesh	1.00%
Assam	18.65%
Manipur	1.00%
Meghalaya	0.00%
Mizoram	1.00%
Nagaland	1.00%
Tripura	1.00%
Karnataka	18.00%
Kerala	Sales Tax 5%, (Supplies to UTL- 4%)+ 1% Cess on Tax  Trivandrum Airport - Tax 1% + 1% Cess - For 10 Yrs Nedumbassery (CIAL) - Tax 1% + 1% Cess - For 10 Yrs Kannur Airport - Tax 1% + 1% Cess - For 10 Yrs Calicut Airport - Tax 1% + 1% Cess - For 10 Yrs
Lakshadweep	10.00%
Chhattisgarh	4%
Madhya Pradesh	4.00%
Goa	15%+Goa Green Cess- 0.50%
Maharashtra	5.00% Mumbai - 18.00% Pune - 18.00% Raigad - 18.00%
Odisha	5.00%
Chandigarh	20.00% (MST:-Rs 10/- PER KL)
Himachal Pradesh	17.5 % or Rs 13.5 per liter whichever is greater for defence and 2% for scheduled Airlines & non scheduled airlines
Jammu and Kashmir	5%
Ladakh	MST 1 % FOR CIVIL FLIGHTS 26.25 % FOR DEFENCE AND OTHERS
Punjab	(a) 4% plus 10% surcharge on tax- when sold at airports in Punjab to scheduled and non-scheduled airlines carrying passengers. (b) for others residual rate is @13% plus surcharge on tax- 10%

State	VAT / Sales Tax Rate
Rajasthan	A) 26% , B) 2 % when sale of Aviation Turbine Fuel (ATF) by a registered dealer to any airline which operates commercial flights in and/or from the State of Rajasthan C) 2% when sales of ATF to Flying Training Organisations
Andhra Pradesh	1.00%
Telangana	16.00%
Puducherry	14.50%
Tamil Nadu	29%, Concessional rate is applicable on following supplies 1) International airline -0% 2) Govt Dept-5% 3) Designated Indian Carrier-0%
Uttar Pradesh	1.00%
Uttarakhand	2.00%
Andaman & Nicobar Islands	1.00%
Sikkim	1.00%
West Bengal	20%+ Additional Tax on tax- 20% Andal & Coochbehar Airport - Scheduled Airline- Nil. Bagdogra Airport - Scheduled Airline-12.5% + 20% Add. Tax on tax.

Source: Petroleum Planning and Analysis Cell (PPAC)